

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. 559 /HCLSC/2016

Bilaspur, dated 06-04-2016

To,

**The Registrar General,
High Court of Chhattisgarh,
Bilaspur.**

Sub: National Lok Adalat on 09-04-2016.

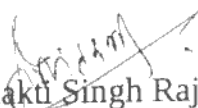
On the subject cited above, as directed, I am to inform you that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 09-04-2016 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice/ Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 70 cases of Civil Appeal, Claim case and other compoundable matter will be taken up in the Lok Adalat at Court Hall No. **03**.

Hon'ble the Chief Justice has been pleased to constitute one Lok Adalat Bench for taking up cases in the Lok Adalat as shown below:-

NATIONAL LOK ADALAT BENCH ON 09/04/2016 (SATURDAY)

**Hon'ble Mr. Justice Prashant Kumar Mishra &
Dr Nirmal Kumar Shukla, Senior Advocate (Member),
Lok Adalat.**

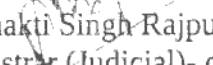

Shakti Singh Rajput
Additional Registrar (Judicial)- cum-
Secretary to the High Court Legal
Services Committee, Bilaspur

Endt. No. 560 /HCLSC/ 2016

Bilaspur, dated 06-04-2016

Copy to :

- 1] P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilapur.
- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilapur.
- 3] P.S. to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilapur.
- 4] P.S. to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilapur.
- 5] Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 6] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 7] Member Secretary State Legal Services Authority, Bilaspur, for information and necessary action.
- 8] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 9] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 10] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 11] Dr N.K.Shukla, Senior Advocate (Member), Lok Adalat, for information.
- 12] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Hon'ble Judge, lunch and refreshment etc.
- 13] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 14] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 15] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


Shakti Singh Rajput
Additional Registrar (Judicial)- cum-
Secretary to the High Court Legal Services Committee, Bilaspur